

OA 356 of 1996

Shri R. Kumar .. Applicant

1/28.5.96

Shri M.L.Paswan, Registrar I/c

Defects
ADM
21/7/96

Defects have been pointed out in cols. 6,10, 11 & 21. The defects be removed. List on 4.7.1996 for removing the defects.

SKS

7/7
(M.L.Paswan)
Registrar I/c

2/4.7.96

Shri M.L.Paswan, Registrar I/c

Learned counsel for the applicant prays that a long date may be given in the case. Prayer allowed. Defects have been removed. Let the case be put up before the Hon'ble Bench on 2.8.96 for admission.

SKS

7/7
(M.L.Paswan)
Registrar I/c

2

OA-356 of 1996

3/7.8.96

Shri M.L.Paswan, Registrar Incharge
~~He has been busy~~

Shri S.S.Tiwarey, learned counsel
for the applicant prays that the case be put up
before the Hon'ble Division Bench for admission.
Let the case be put up before the Hon'ble
Division Bench for admission on 9.8.96.

M.L.P.

(M.L.Paswan)
Registrar I/c

SKS

4./ 12.8.96.

Shri S.S.Tiwarey, the learned counsel for the applicant.

Heard. Shri R.Kumar, the applicant is the Dy. Regional Director of the National Savings, presently posted at Faridabad. He is agitating the seniority list published by the Commissioner, National Savings Organisation Nagpur on 1.8.94 and 1.8.95. At the time the seniority list was published, the applicant was working as Dy. Regional Director at Muzaffarpur. As per reading of Rule 6 of the C.A.T. Procedures Rule, the application shall ordinarily be filed by the applicant within whose jurisdiction the applicant is posted for the time being and the cause of action wholly or partially arisen. The cause of action has arisen by the publication of the seniority list under the order of the Commissioner, Naopur. Thus, as per Rules, the application is maintainable either at Nagpur Bench of the Tribunal under CAT, Bombay or at Chandigarh under whose territorial jurisdiction the applicant is working presently. In view of this, the application is returned to the applicant for filing it before the appropriate Bench. The application is disposed of accordingl

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12/12/96
12/12/96
Verdict

D.K. Verma
18/2/96

N.K. Verma
(N.K. Verma)
Member (A)